

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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TRANSFER MATTER/S FROM THE COURT OF HON'BLE DIVISION BENCH - VI

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
86	W.P.(C)-4729/2025 CM APPL. 21737/2025 CM APPL. 21738/2025	JATINDER KAUR SAWHNEY V/s CANARA BANK AND ORS.	PARVEEN KUMAR MEHDIRATTA	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE D B- VI
		OTHER DETAILS OF ADVOCATES: PARVEEN KUMAR MEHDIRATTA(PARVEENMEHDIRATTA@HOTMAIL.COM)(9810042189)(PETITIONER) CANARA BANK(CB3038@CANARABANK.COM, CB18556@CANARABANK.COM, CANPISCE@GMAIL.COM)(0)(RESPONDENT) PANKAJ, PRADEEP(PHOTOSTATPANKAJ@GMAIL.COM, PRADEEP@RADNPARTNERS.CO)(0)(RESPONDENT)		

